

We are bound to the House. Therefore, the hon. Minister has just now said that the A.T.R. will be laid at 2.30 and after that the business will be completed within one and half hours and thereafter discussion on the Giyan Prakash Committee can be taken up at 4 P.M.

[English]

MR. CHAIRMAN: That is enough. Achariaji, please sit down. This is enough explanation. As Paswanji has said—it is very right—there is not much business. We can finish it even earlier. That is okay.

SHRI BASUDEB ACHARIA: If it is not finished at 4 o'clock, then discussion under Rule 193 will be taken up.

MR. CHAIRMAN: Why do you go into that? It is up to you. You have to decide.

SHRI BASUDEB ACHARIA: No. It is not up to us. It is up to the Chair.

SHRI VIDYACHARAN SHUKLA: There is no fixed time given in this.

MR. CHAIRMAN: Okay, we will now take up Item No. 20; Supplementary Demands for Grants.

14.26 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) 1994-95

[English]

MR. CHAIRMAN: The House will now take up discussions and voting as Supplementary Demands for Grants (General), 1994-95.

Motion moved;

"That the respective Supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ended 31st day of March, 1995 in respect of the following demands entered in the second column thereof—Demand Nos. 4, 5, 6, 11, 15, 27, 29, 38, 40, 41, 46, 47, 49, 58, 69, 71, 78, 80, 83 and 86."

Supplementary Demands for Grants (General) for 1994-95 submitted to the Vote of the House.

No. of Demand	Name of Demand	Amount of Demand for Grant submitted to the vote of the House	
		Revenue Rs.	Capital Rs.
4	Department of Animal Husbandry and Dairying	17,00,00,000	—
5	Department of Chemical and Petrochemicals	53,48,00,000	—
6	Department of Fertilizers	832,00,00,000	109,75,00,000
11	Department of Commerce	197,32,00,000	—
15	Telecommunication Services	—	1,00,000
27	Payment of Financial Institutions	1,00,000	—
29	Transfers to State Governments	391,00,00,000	100,00,00,000
38	Ministry of Food	—	1,00,000
40	Department of Health	20,01,00,000	43,00,00,000
41	Department of Family Welfare	1,00,000	—

1	2	3	
46	Transfers to Union Territory Governments	39,00,00,000	91,00,00,000
47	Department of Education	1,00,000	—
49	Department of Culture	3,00,00,000	—
58	Law and Justice	225,00,00,000	—
69	Department of Rural Development	110,00,00,000	—
71	Department of Science and Technology	2,50,00,000	—
78	Ministry of Textiles	1,00,000	60,00,00,000
80	Public Works	—	10,01,00,000
83	Ministry of Welfare	25,01,00,000	49,99,00,000
86	Department of Electronics	50,00,000	—
TOTAL		1915,86,00,000	463,77,00,000

MR. CHAIRMAN: Shri Ram Naik has tabled cut Motions on the Demands for Grants (General), 1994-95. He may now move his cut motions.

SHRI RAM NAIK (Bombay North): Sir, I beg to move:

That the Demand for a supplementary Grant of a sum not exceeding Rs. 225,00,00,000 in respect of law and justice be reduced by Rs. 100.

[Need to issue Identity Cards to all the voters at the earliest and also to exclude the foreigners from voters list] (1)

That the Demand for a Supplementary Grant of a sum not exceeding Rs. 110,00,00,000 in respect of Department of Rural Development be reduced by Rs. 100.

[Need to provide the funds in time for implementation of M.Ps. Local Area Development Scheme so as to avoid delay in execution of various projects] (2)

That the Demand for a Supplementary Grant of a sum not exceeding Rs. 60,01,00,000 in respect of Ministry of Textiles be reduced by Rs. 100.

[Need to streamline the functioning of National Textiles Corporation and also to nationalise textiles mills in Mumbai (Bombay)] (3)

.....(Interruptions)

MR. CHAIRMAN: Yes, I know. It is only 2.30 p.m. now. Please resume your seats.....(Interruptions)

MR. CHAIRMAN: Please do not get agitated over it. I will do it.

Now, we can take up the Supplementary List of Business—Papers to be laid on the Table of the House. Shri Manmohan Singh.

[Translation]

Mr. Chairman, Sir, I would like to express my views on three points mentioned in the Cut Motion moved by me. On page 20, Demand No. 58 is a demand for Rs. 225 crore for issuance of Identity Cards, out of which 50 per cent expenditure will be borne by Central Government and the rest 50 per cent by State Governments. All the Members, who believe in having free and fair elections have supported the point that identity cards should be issued for electoral reforms and for stopping fake voting. In the morning, it was being discussed that Election Commission has announced the dates of elections in five states. As per the announcement made by the Election Commission, the work of issuing identity cards should be completed by 15th of January. Whether the Government is going to provide any assistance in this work. Whether the

voters in all those five states will get identity cards. The Government should make announcement in this regard. If elections will not be held for any reason, the public will lose the chance to rout the corrupt Governments ruling in Maharashtra, Gujarat, Bihar and Orissa. In view of the present pace of progress in issuance of identity cards, there is every possibility of delay in this work. Apart this another important point is that who will be issued identity cards. Whether identity cards will be issued to only those people whose names are in the voters list.

But at several places, people who are not even citizens of this country have been enlisted in the voters list. As you all knew that it has happened at most of places, especially in Delhi, Bombay that more than 2 lakh Bangladeshi people have been enlisted in voters list in my constituency. In January-February 1994 we had.....to Election Commission.....(Interruptions)

[English]

MR. CHAIRMAN: Yes, I know. It is only 2.30 p.m. now. Please resume your seats.

(Interruptions)

MR. CHAIRMAN: Please do not get agitated over it. I will do it.

Now, we can take up the Supplementary List of Business—Papers to be laid on the Table of the House, Shri Manmohan Singh.

14.31 hrs.

PAPER LAID ON THE TABLE—Contd.

Revised Paragraphs of the Action Taken Report on the Report of the Joint Parliamentary Committee to enquire into Irregularities in Securities and Banking transactions

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): I beg to lay on the Table a copy (Hindi and English versions) of the Revised Paragraphs of the Action Taken Report on the Report of the Joint Parliamentary Committee to enquire into irregularities in securities and banking transactions together with Revised Replies (Part-II) and Annexures I-XI to Revised Replies.....(Interruptions)

SHRI RAM VILAS PASWAN (Rosera): Where is the copy? (Interruptions)

MR. CHAIRMAN: Shri Paswan, you seem to be not attending to or listening to the House at all.....

(Interruptions)

SOME HON. MEMBERS: Where is the copy.....(Interruptions)....

MR. CHAIRMAN: It is coming. You will be getting the copies soon.

(Interruptions)

MR. CHAIRMAN: One Hon. Member may speak at a time, please...

(Interruptions)

MR. CHAIRMAN: Please be seated.

(Interruptions)

MR. CHAIRMAN: Shri Jena, you know it very well; please be seated.

(Interruptions)

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Sir, they are available at the Publication Counter.....(Interruptions)

MR. CHAIRMAN: The Copies are available at the Publication Counter...

(Interruptions)

MR. CHAIRMAN: Please sit down...

(Interruptions)

MR. CHAIRMAN: Please resume your seats...

(Interruptions)

MR. CHAIRMAN: Please understand this...

(Interruptions)

MR. CHAIRMAN: What is going on here?...

(Interruptions)

MR. CHAIRMAN: The copies are available at the Publication Counter; you can collect the copies from the Publications Counter.

(Interruptions)

SHRIMATI GEETA MUKHERJEE (Panskura): We did not get the copies yesterday. We are not getting the copies.....(Interruptions)

MR. CHAIRMAN: Madam, the copies have reached the Publication Counter.

(Interruptions)

MR. CHAIRMAN: We are not discussing as to what happened yesterday. You may please understand this.

(Interruptions)

MR. CHAIRMAN: Shrimati Geetaji, Please do not waste the time of the House like this. The copies are available at the Publication Counter; and the Hon. Members can get the copies from the Publication Counter.

14.31 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS-
(GENERAL) 1994-95 contd..

[English]

MR. CHAIRMAN: Shri Ram Naik may please resume his speech.

[Translation]

SHRI RAM NAIK: I was saying that elections are going to be held in five states. People of Maharashtra, Gujarat, Bihar and Orissa are getting a chance to pull up the corrupt and wicked Government by the root there. As per Election Commission, voters of all these states will be issued identity cards before 15th January. I would like to know whether it could be done.